



File No. 14/14/2026-NCLT (Kolkata)

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated 11th August 2026

ORDER

1. The following matter is pending before NCLT Kolkata Bench- Court No. I, presided Hon'ble Member (J) Ms. Bidisha Banerjee and Hon'ble Member (T) Ms. Rekha Kantilal Shah. Hon'ble Member (Technical) has recused from hearing the said matter.

S. No.	C.P. No.	Title
1.	C.P. (IB)/148(KB)2018 IA(I.B.C)/2379(KB)2024, IA(I.B.C)/1792(KB)2024, IA(I.B.C)/50(KB)2025, IA(I.B.C)/395(KB)2025, IA(I.B.C)/2297(KB)2024 IA(I.B.C)/56(KB)2024 (along with all connected IAs)	State Bank of India Vs. Tantia Construction Limited

2. Accordingly, Hon'ble President, NCLT is pleased to constitute a Special Bench of the National Company Law Tribunal, Kolkata- Court no. I to hear the aforementioned matter:

Special Bench at NCLT Kolkata- Court no. I

- Hon'ble Member (J) Ms. Bidisha Banerjee
 - Hon'ble Member (T) Shri Banwari Lal Meena
3. The Special Bench shall attend the matters through Video Conferencing.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. This is issued with the approval of Hon'ble President, NCLT.


(Utkarsh Yadav)
Registrar

Copy to:-

- P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- Hon'ble Members, National Company Law Tribunal, Kolkata & Cuttack.
- Joint Registrar, NCLT Kolkata Bench for compliances including intimation to the parties in this regard and Deputy Registrar NCLT, Cuttack Bench.